

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3928
TO BE ANSWERED ON 28.03.2022**

Swachh Vidyalaya Programme

3928. SHRIMATI MANJULATA MANDAL:
SHRI OMPRAKASH BHUPALSINH
 ALIAS PAWAN RAJENIMBALKAR:
SHRI SELVAM G.:
SHRI GAJANAN KIRTIKAR:
SHRI GAUTHAM SIGAMANI PON:
SHRI C.N. ANNADURAI:
SHRI DHANUSH M. KUMAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Swachh Vidyalaya Programme (SVP) has been able to achieve the objective for which it was launched and if so, details thereof;
- (b) the challenges faced by the Government while implementing the said programme;
- (c) whether the Government has reviewed the progress of the SVP and if so, the details of current status of construction of toilets in all schools;
- (d) whether toilets are being constructed by States, PSUs, as well as some private sector entities and if so, details thereof;
- (e) whether the Government has formulated any mechanism to monitor that the toilets made specially for girls under the said programme are functional through out and if so, the details thereof and if not, reasons therefor; and
- (f) the special steps taken by Government to remove the obstacles and achieving the target within the scheduled time frame keeping in view implementation of said programme?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)**

(a) to (f) In response to the announcement made by the Hon'ble Prime Minister on 15 August, 2014, the Department of School Education & Literacy, Ministry of Education had launched Swachh Vidyalaya initiative (SVI) to provide separate toilets for girls and boys in all Government schools, within one year. Under the initiative, the gaps in availability of toilets was addressed and construction/re-construction of 4,17,796 toilets, including 1.91 lakh girls' toilets, was completed in 2,61,400 Government elementary and secondary schools, as

reported by the States and UTs. State/UT-wise details of school toilets constructed/re-constructed under Swachh Bharat: Swachh Vidyalaya initiative (SVI) are at **Annexure-I**.

State/UT-wise details of total number of toilets constructed/ re-constructed by the Central Public Sector Undertakings and Private Corporates in Government elementary and secondary schools under Swachh Vidyalaya initiative are at **Annexure-II**.

The primary responsibility of maintenance of school toilets lies with the concerned State Government and UT Administration. The Ministry of Education has repeatedly requested the States/UTs to ensure maintenance and functionality of toilets constructed in schools, and to also take steps to bring about behavioural changes among students and teachers through an intensive awareness campaign to ensure that the toilets are properly used and kept neat and clean. Recently, the Department of School Education & Literacy has again requested the States/UTs, on 12th November 2020, for ensuring water supply in toilets, hand-washing area and drinking water facilities in all Government schools.

The Ministry had requested the CPSEs who participated in the SVI, to maintain the toilets constructed/reconstructed by them for at least five years. Further, this Ministry has requested their administrative Ministries/Departments on 3rd November, 2020 for maintenance of school toilets constructed/reconstructed by the CPSEs under the SVI, for at least next five years.

Education is in the concurrent list of the Constitution and most of the schools are under the jurisdiction of concerned States & UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide school infrastructure including drinking water and toilet facilities in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. States and UTs have been repeatedly advised to ensure that all the schools, including those under the non-Government sector (private, aided schools, etc.) in their jurisdiction should have provision for separate toilets for boys and girls; and safe and adequate drinking water facilities for all children.

The Department of School Education and Literacy has launched an Integrated Centrally Sponsored Scheme for School Education – Samagra Shiksha w.e.f. 2018-19. Under Samagra Shiksha, States and UTs are supported for strengthening of existing Government schools, and for creation and augmentation of infrastructure facilities including

drinking water and toilets as per proposals received from respective State/UT based on the identified gaps. The scheme also provides for an annual recurring composite school grant varying up to Rs. 1,00,000/- per annum depending upon the number of students, for all government schools, out of which at least 10% is to be spent on activities related to the Swachhata Action Plan (SAP) for hygiene and sanitation. Release of funds for SAP Component under Samagra Shiksha for the years 2018-19, 2019-20 and 2020-21 are given below:

Year	Amount (Rs. in Lakh)
2018-19	20052.4468
2019-20	22400.9500
2020-21	22924.5575

Every year, Annual Work Plan & Budget (AWP&B) under Samagra Shiksha is prepared by the respective States and UTs based on their requirements and priorities for various interventions including strengthening of the school infrastructure. These plans/estimates are appraised and approved by the Project Approval Board in Ministry of Education as per the programmatic and financial norms of the scheme, availability of budgetary resources and physical & financial progress, in consultation with the respective States/UTs.

Under Samagra Shiksha till now, construction of 4.50 lakh Boys' toilets, 5.70 lakh separate girls' toilets and 1.61 lakh toilets for Children with Special Needs (CwSN) have been sanctioned to the States/UTs for elementary and secondary schools. Out of which, States/UTs have reported construction of 4.17 lakh Boys' toilets, 5.48 lakh separate girls' toilets and 1.35 lakh toilets for CwSN, till 31.12.2021.

Further, Ministry of Education (Department of School Education & Literacy), Ministry of Panchayati Raj and Ministry of Jal Shakti had jointly requested the States, in April 2016, regarding participation and support of Gram Panchayats for proper arrangements for regular cleaning of toilets and waste disposal in schools.

Ministry of Education (Department of School Education & Literacy) and Ministry of Panchayati Raj had further jointly requested the States/UTs on 16th April 2021 to utilize the funds under the various schemes and programs, including the 15th Finance Commission for maintenance of school buildings, inter-alia for regular daily sanitation of schools, cleaning of school toilets and proper arrangement in schools for hand-wash etc.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 3928 TO BE ANSWERED ON 28.03.2022 ASKED BY HON'BLE MPs SHRIMATI MANJULATA MANDAL, SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR, SHRI SELVAM G., SHRI GAJANAN KIRTIKAR, SHRI GAUTHAM SIGAMANI PON, SHRI C.N. ANNADURAI AND SHRI DHANUSH M. KUMAR REGARDING SWACHH VIDYALAYA PROGRAMME

Statement showing State/UT-wise total number of school toilets constructed/re-constructed under Swachh Bharat: Swachh Vidyalaya initiative (SVI).

Sl. No.	State/UT	No. of toilets constructed/re-constructed under SVI
1	Andaman & Nicobar Islands	71
2	Andhra Pradesh	49,293
3	Arunachal Pradesh	3,492
4	Assam	35,699
5	Bihar	56,912
6	Chandigarh	0
7	Chhattisgarh	16,629
8	Dadra and Nagar Haveli	78
9	Daman and Diu	16
10	Delhi	0
11	Goa	138
12	Gujarat	1,521
13	Haryana	1,843
14	Himachal Pradesh	1,175
15	Jammu and Kashmir	16,172
16	Jharkhand	15,795
17	Karnataka	649
18	Kerala	535
19	Lakshadweep	0
20	Madhya Pradesh	33,201
21	Maharashtra	5,586
22	Manipur	1,296
23	Meghalaya	8,944
24	Mizoram	1,261
25	Nagaland	666
26	Odisha	43,501
27	Puducherry	2
28	Punjab	1,807
29	Rajasthan	12,083
30	Sikkim	88
31	Tamil Nadu	7,926
32	Telangana	36,159
33	Tripura	607
34	Uttar Pradesh	19,626
35	Uttarakhand	2,971
36	West Bengal	42,054
	Total	4,17,796

ANNEXURE-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 3928 TO BE ANSWERED ON 28.03.2022 ASKED BY HON'BLE MPs SHRIMATI MANJULATA MANDAL, SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR, SHRI SELVAM G., SHRI GAJANAN KIRTIKAR, SHRI GAUTHAM SIGAMANI PON, SHRI C.N. ANNADURAI AND SHRI DHANUSH M. KUMAR REGARDING SWACHH VIDYALAYA PROGRAMME

Statement showing State/UT-wise details of total number of toilets constructed/re-constructed by the Central Public Sector Undertakings and Private Corporates in Government elementary and secondary schools under Swachh Vidyalaya initiative

Sl. No.	States/UTs	Toilets constructed by Private Corporates	Toilets constructed by Central Public Sector Undertakings
1	Andaman and Nicobar Islands	0	0
2	Andhra Pradesh	1,542	12,145
3	Arunachal Pradesh	0	600
4	Assam	79	8,813
5	Bihar	741	23859
6	Chandigarh	0	0
7	Chhattisgarh	260	11,635
8	Dadra and Nagar Haveli	0	0
9	Daman and Diu	0	0
10	Delhi	0	0
11	Goa	1	27
12	Gujarat	24	394
13	Haryana	9	479
14	Himachal Pradesh	0	1,040
15	Jammu And Kashmir	0	785
16	Jharkhand	11	13,154
17	Karnataka	2	180
18	Kerala	0	42
19	Lakshadweep	0	0
20	Madhya Pradesh	0	16,858
21	Maharashtra	0	0
22	Manipur	0	67
23	Meghalaya	8	2,188
24	Mizoram	0	34
25	Nagaland	0	14
26	Odisha	252	30,155
27	Puducherry	0	0
28	Punjab	0	146
29	Rajasthan	17	3,144
30	Sikkim	0	0
31	Tamil Nadu	42	1,251
32	Telangana	447	2,853
33	Tripura	0	243
34	Uttar Pradesh	25	3,534
35	Uttarakhand	0	1,644
36	West Bengal	6	6,352
	Total	3,466	1,41,636
